

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 209
IB-601/ND/2023

IN THE MATTER OF:

Praveen Gupta

... **Applicant/Petitioner**

Versus

Manoj Kumar Jain

... **Respondent**

Under Section: 94(1) of IBC

Order delivered on 15.04.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant :

For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

The Ld. Counsel appearing for some of the party is not clear with stand. Let her appear physically.

List on 18.04.2024.

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-

(ASHOK KUMAR BHARDWAJ)
MEMBER (J)